

(26)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL HYDERABAD BENCH AT HYDERABAD.

O.A.NO. 154 of 1992.

Between

1. P.Prabhakar Rao.
2. N.Keswara Rao.
3. P.Kumar.
4. S.Narasimha Rao.

Dated: 24.2.1992.

5. K.Veeranarsimhulu.
6. Sk. Mohd Moosa.
7. B.Srinivasulu.
8. R.Paul Manohar.

Applicants

...
And

1. The Chief Personnel Officer, South Central Railway, Railnilayam, Secbad.
2. The Deputy Chief Mechanical Engineer, Carriage Repair Shop, Tirupathi.
3. The Workshop Personnel Officer, Carriage Repair Shop, S.C.Railway, Tirupathi.

...
Respondents.

Counsel for the Applicants : Shri. T.V.N.Reddy for Shri. P.Krishna Reddy
Counsel for the Respondents : Shri. V.Rajeswara Rao for Sri. N.V. Ramana,
SC for Railways.

CORAM:

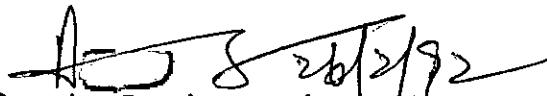
Hon'ble Mr. R.Balasubramanian, Administrative Member
Hon'ble Mr. T.Chandra Sekhar Reddy, Judicial Member.

The Tribunal made the following order:-

When this case was taken up for admission hearing Mr. TVN. Reddy on behalf of Sri. P.Krishna Reddy stated that this case is already covered by the Judgements given in O.A.973/92 and other similar OAs. Mr. V.Rajeswara Rao for Sri N.V.Ramana agreed with this statement. Under these circumstances we dispose of this application at the admission stage with the same direction given in O.A. 973/91.

We direct the respondents that as and when the Group 'D' posts in the outsider's quota become available at Carriage Repair Shop, Tirupathi or any where else, the applicants should be considered first before considering any other case in the order of their rank in the empanelment for Group 'C' posts.

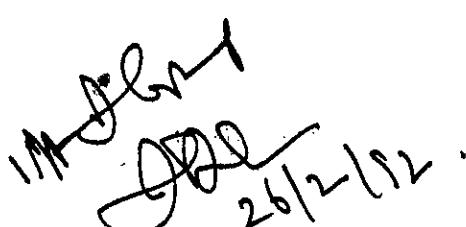
With the above said directions the application is disposed of with no order as to costs.


Deputy Registrar (Judicial)

Copy to:-

1. The Chief Personnel Officer, S.C.Railway, Rail Nilayam, Sec-bad.
2. The Deputy Chief Mechanical Engineer, Carriage Repair Shop, Tirupathi.
3. The Workshop Personnel Officer, Carriage Repair shop, SC.Railway, Tirupathi.
4. One copy to Shri. P.Krishna Reddy, Advocate, 3-5-899, Himayatnagar.
5. One copy to Sri. N.V.Ramana, SC for Railways, CAT, Hyd-bad.
6. One spare copy.

Rsm/-


26/2/92

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O.A. 154/92

TYPED BY
CHECKED BY

COMPARED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.

V.C.

THE HON'BLE MR. R. BALASUBRAMANIAN: M(A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY:
M (JUDL)

AND

THE HON'BLE MR. C. J. ROY : MEMBER (JUDL)

DATED: 24/2/1992

✓ ORDER/JUDGMENT:

R.A/C.A/ M.A.N.

in

O.A.No.

154/92

T.A.No.

(W.P.No.)

Admitted and interim directions
issued.

Allowed

Disposed of with directions.

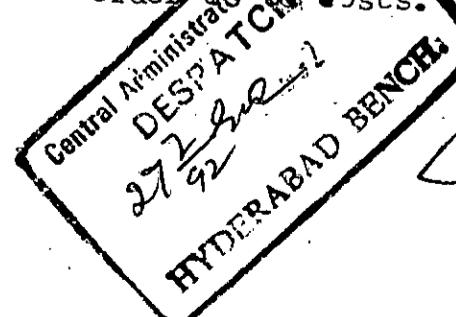
Dismissed

Dismissed as withdrawn

Dismissed for want of Plaintiff.

M.A. Ordered / Rejected

No Order as to costs.



QVM